(3)

your (Chi

Declaration of Assets and Liabilities

| | 2024 | |
|-------|------|---|
| Year. | 2024 | |
| | | 7 |

| I, DILIP KU | MAR YADAV, son/ | daughter/wife of LATE RAJLAL YAPAV |
|--------------------------|--------------------------|--|
| aged50 | . years, belonging t | BIHAR LEGISLATIVE ASSEMBLY |
| service and presently wo | orking as | 1 Frag |
| give herein below the de | talls of the assets (imn | novable, movable, bank balance, etc.) of |
| myself, my spouse and d | ependants*: | |

A. <u>Details of movable assets</u>

(Assets in joint name indicating the extent of joint ownership will also have to be given)

| Sr. No. | Description | Self | Spouse Name(S) | Dependant-1 Name | Dependant-2 Name | Dependant-3 Etc. Name |
|------------|--|--|---|------------------------|--|--------------------------|
| (1) | Cash | 1000/- | | TARA DEVI | SHIVAM KR | (RADHAKRI) |
| (ii) | Deposits in Banks, Financial Institutions And Non-Banking Financial Companies | 80,000/- AS 15 FEB I'M 5B I BV M 7ATW BRANCH | | 848 K | × | × |
| (111) | Bonds, Debentures and Shares in companies | × | × | * | X | * |
| (lv) | Other financial institutions, NSS, Postal Savings, LIC Policies, etc | * | * | × | ASSECTION OF THE PROPERTY OF T | × |
| (v) | Motor Vehicles (details of make, etc.) | * | × | × | × | < |
| (vi) | Jewellery (give details of weight and value) | | GOLD 2000 Jewell gry 1000 msline Jewellery | Jewellony Jewellony | × | * |
| (vii) | Other assets, such as values of claims / interests | × | × | X | × | < |

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

Tally Briand

^{*} Dependant here means a person substantially dependent on the income of the employee.

Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will

| Sr. | Description | Self | Spouse Name(5) | Dependant-1 Name | Dependant-2 Name | Dependant-3 Etc. Name |
|-------|---|--|-----------------------|---------------------|---------------------|--------------------------|
| (1) | Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value | 2 Bight 10 Katha Market Value Solakh | × | × . | * | × |
| (ii) | Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value | × | × | × | × | < |
| (iii) | Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value | × | X - 110 391 | × 100000 | × | × |
| (iv) | Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value | 3kgthi Harket Value 1 com | × | × 1.5 | × 1173 | × |
| (v) | Others (such as interest in property) | × | × | < | ^ | 1 |

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:[Note: Please give separate details for each item)

| Sr. No. | Description | Name & address of Bank / Financial Institutions(s) / Department (s) | Amount outstanding as | | |
|------------|---|---|-----------------------|--|--|
| (a) | (i) Loans from Banks | 581 BVM, HOME LOAN BIHARGO | 12 LAICH | | |
| 7 | (ii) Loans from financial institutions | V prometra X | K | | |
| | (iii) Government Dues: (a) dues to departments dealing with government accommodation | Port (1994) | Marie X | | |
| | (b) dues to departments dealing with supply of water | × | * | | |
| | (c) dues to departments dealing with supply of electricity | × | ~ | | |

| | (d) dues to departments dealing with telephones | ~ | ~ |
|-----|--|-----------------|---|
| | (e) dues to departments dealing with government transport (including aircraft and helicopters) | * | * |
| | (f) Other dues, if any | × | < |
| (b) | (i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)] | PAN-AFR PY0541A | ~ |
| | (ii) Wealth Tax [Also Indicate the assessment year upto which Wealth Tax return filed.] | * | * |
| | (III) Sales Tax [Only in case of proprietary business] | × | ~ |
| 26 | (iv) Property Tax | × | × |

Personal Detail

knowledge and belief.

Place: PATNA

Date: 15. 02.23

| GPF/CPF/PRAN No. Gender | 1+ 1- | PT | PTS/BLA - 1055 M (M/F) | | | | | | | |
|----------------------------|----------------|---------|---------------------------|--------------------------|----------|--------|--------|---------|-------|------------------|
| Date of Birth | | | 4 | ٥ | 3 | 1 | 9 |]¬ | 4 | (DD/MM/YYYY) |
| Class/Group | i- | | - |] (A | /B/C) | | | | | |
| Cadre | :• | (Full I | Vame (| € <i>G</i> ₁1 e.g. B. | SLA1 | har A | dminis | trative | SLY C | ARETAKER SCRIVCE |
| Home District | ; - | | S BIH | 100 | cretaria | t Serv | | c.) | | |

I hereby declare that the above details are true to the best of my

Signature Colly Gnil MUQ

Name of Employee: DILIP KUMAR YADAV

Designation: 0. F.F.I.CE. ATTEN DANT (FARASH)

Department: BIHAR LEGIGLATIVE ASSEMBLY

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

रिंदु लीप कुमार गायि